No. A-22011/1/2014-Ad. II Government of India Ministry of Corporate Affairs

5th Floor, 'A'- Wing, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi Dated: 2nd December, 2014

OFFICE ORDER

With the approval of Competent Authority, additional charge of OL, Chandigarh is hereby given to Sh. Santosh Kumar, ROC, Chandigarh with immediate effect, till joining of Sh. M. Jayakumar on transfer from Chennai to Chandigarh or till further orders.

2. Sh. D.P. Ojha is hereby directed to immediately handover the charge of OL, Chandigarh to Sh. Santosh Kumar, ROC, Chandigarh to take up his next assignment as OL, Delhi.

437/75(AM)

(Rakesh Kumar)
Under Secretary to the Government of India
Tele/fax: 011-23383507

Copy to: -

1. Officers concerned.

2. PSO/PPS/PS to secretary, AS, JS(M), JS(B), JS(AM), JS(SP), DII(NS), DII(Policy).

3. O/o RD (SR)/ (NR).

4. O/o ROC, Chandigarh

5. O/o OL, Delhi/ Chandigarh.

6. Personal file of concerned officers.

7. Guard file.

AJAI DAS THEHROTRA

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STACRC)